Proposal to Open Retail Shops of NTC in Andhra Pradesh

7696. SHRI S. PALAKONDRA-YUDU: Will the Minister of TEXTILES be pleased to state:

- (a) the total number of retail shops of National Textile Corporation in Andhra Pradesh;
- (b) whether there is any proposal to open retail shops at Rayachoti, Rajampet, Cuddapah, Madanpalle, and Kodur in Andhra Pradesh;
- (c) if so, when those retail shops will start functioning; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) At present, there are 28 showrooms of National Textile Corporation in Andhra Pradesh

- (b) At present, there is not proposal under the consideration of NTC to open retail shops at Rayachoti, Rajampet, Madanapelle and Kodur. One showroom is already operating at Cuddapah.
 - (c) Does not arise.
- (d) Further opening of showrooms is considered only after assessing the demand and reviewing the performance of the showrooms already operating.

Subsidy for Public Distribution of Foodgrains, Sugar, Edible Oils in Andhra Pradesh

7697. SHI T. BALA GOUD: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the Central subsidy for public distribution of foodgrains including sugar and edible oil in Andhra Pradesh during 1985-86?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES

(SHRI A.K PANJA): The Central Subsidy on wheat and rice issued for the public distribution system in Andhra Pradesh during 1985-86 is estimated at Rs. 102.75 crores. For edible oils and sugar no Central subsidy for Public Distribution has been given during 1985-86 to Andhra Pradesh.

Promotion Policy in Banks

7698. SHRI V. SOBHANADREES-WARA RAO: Will the Minister of FINANCE be pleased to state:

- (a). whether any uniform promotion policy is being followed by the 28 public sector banks in the country for their subordinate staff:
- (b). if so, the salient features thereof and how does it compare with the promotion policy followed in Reserve Bank of India; and
 - (c). if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Indian Banks' Association has advised that there is no uniform promotion policy in Public Sector Banks for Subordinate Staff.

- (b) Does not arise.
- (c) Promotion Policy from Subordinate Cadre to Clerical Cadre in the Public Sector Banks is normally governed by settlements entered into by respective bank managements with their employees unions and the terms of settlements vary from bank to bank.

Pending Ex-Gratia Claims Reg. Enemy Property

7699. SHRI BHOLA RAUT: Will the Minister of COMMERCE be pleased to state:

(a) the present position of ex-gratia pryment against the claims lodged by the parties in respect of Enemy Property in Bangladesh;